

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No: Estt/HC/2026/ 315

Date: 20/04/2026

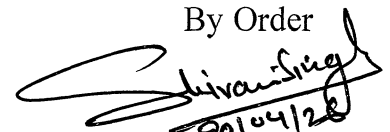
Pursuant to the Advertisement No. RHC/Exam.Cell/System Assistant/2023/2313 dated 18.12.2023 and in continuation to order No. Estt/HC/2025/264 dated 29.05.2025, following candidates declared successful in the recruitment to the post of System Assistant are hereby appointed as Probationer Trainee in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 18500/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S.N.	Roll No.	Name of Candidates Sarva Shri/Ms./Smt.	Father's Name	Date of Birth	Male/ Female	Cat./ Sub. Cat.	Place of Posting
1.	12431	Himanshu Rijhwani	Surendra Rijhwani	14.01.1998	Male	General	RHC, Jodhpur
2.	12761	Sonam Meena	Ramcharan Meena	01.10.2002	Female	ST	RHCB, Jaipur

Appointment of above mentioned candidates is subject to following conditions:-

1. Appointment on the post of System Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. No candidate shall be allowed to join service until he provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of documents verification.
3. Services of incumbents shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
4. Appointment of incumbents would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
5. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
6. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
7. Incumbents are directed to join their duties at their place of posting on or before **27.04.2026** failing which, their appointment order shall stand canceled automatically without any further notice.
8. Pay of the probationer trainee System Assistant will be fixed in the pay Matrix Level 08 (26300-83500) after successful completion of probation period and they will be entitled to get other allowances as per rules.
9. They will not get T.A. and joining time for this appointment.
10. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order


  
20/04/26  
Registrar (Admn.)

No:I/A(iii)(a)(1)05/2023/1119

Date: 20/04/2026

Copy forwarded to the following for information and necessary action through whatsapp/email:-

1. Registrar(Admn./Admn.(SC)/Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD(Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
3. Senior Librarian / Concerned Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. Confidential Section, Rajasthan High Court, Jodhpur.
5. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
6. Leave Clerk / Bill Clerk /Budget/ GPF / S.I. Clerk Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Concerned .....
8. Personal file.

  
20/04/26  
Registrar (Admn.)